

ITEM NO.44

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6815/2014

U.P. RAJKIYA NIRMAN NIGAM LTD.

Appellant(s)

VERSUS

L.N. GUPTA

Respondent(s)

(with appln. (s) for exemption from filing O.T. and office report)

Date : 08/09/2014 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s) Mr. P. S. Patwalia, ASG
Mr. Rajat Singh, Adv.
Mr. Tushar Bakshi, Adv.
Mr. Archit Upadhyay, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue fresh notice to the unserved sole respondent,
returnable on 13.10.2014.

Dasti, in addition, is permitted.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar